

ANNEXURE-1

Name of the corporatae debtor **FANTASTIC BUILDCON PRIVATE LIMITED-IN LIQUIDATION ; LIST OF STAKEHOLDERS AS ON 15** (Amount in Rs.)

LIST OF secured financial creditors

SL.No.	Name of the creditors	Identifi cation No.	Details of claims received	date of receipt	amount claimed	amount of claim admitted	nature of claim	advance	amount recovered by guarantee	% share in total amount of claims admitted	amount of contingent claim	amount of any mutual dues, that may be set off	amount of claim rejected	amount of claim under verification	Remarks if a
1	BDR Builders & Developers Pvt Ltd	NIL	17982000	17982000	advance	NIL	100	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Note

Note: 7

As per information available at MCA Portal, the party has given advance for purchase of property and charges created. Even no claim was filed, but on the basis of information at MCA portal, claim was admitted and at was accepted as filed. Party has filed an application before Hon'ble NCLT for specific performance of sale/ purchase agreement in respect of property. The said application is pending for consideration. The Liquidator also filed application U/s 49 of the Code, 2016 for cancellation of the said sale / purchase agreement which is also pending for consideration.

Person